## 15(21)2018/Organic/RCD/FSSAI Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 25th January, 2019

## Sub.: Direction under 16(5) of FSS Act, 2006 regarding use of Jaivik Bharat Logo and endorsement of FSSAI License-reg.

Reference is drawn to Food Safety and Standards (Organic Foods) Regulation, 2017 published in official Gazette of India on dated 29<sup>th</sup> December 2017 vide notification No. CPB/03/Standards/FSSAI/2016. As per notification, the Food Business Operators are required to ensure compliance of their existing and new products with all provisions of these regulations by 1<sup>st</sup> July, 2018 and Food Business Operator shall also comply with various regulations notified under FSS Act, 2006.

- 2. Based on various representation received from stakeholders and review of preparedness of the implementation of above regulation, it has been decided that the use of FSSAI's Organic Logo (Jaivik Bharat Logo) shall be implemented w.e.f. 1st April, 2019.
- 3. Further, it has also been decided that the retailers who are dealing with Organic foods may also be required to endorse their licenses during renewal process.

(Parveen Jargar)
Joint Director (RCD)

To:

- 1. All Food Safety Commissioner
- 2. All Authorised Officer
- 3. All Central Designated Officer of FSSAI